**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No. 34/2009 CA.608/2009 CA-89/2011 CA.01/2012 IA-32/2017 IA-52/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M.

Nam	ne of the Company	Babulal Data & Ors -Versus- Raghuvar (India) Ltd &	Ors.	
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1> N.M. SHARNA, ADV.

2) ANIKUDDHA ROY, ADV.

3> RATNESH KR, RAI, ADV.

4) ANUNDY BASU, ADV,

S) SRINJOY BHATTA CHARVA, ADY

RESPONDENTS

1) Ratnanto Banesjee, Sr. Adv 2) Manju Bhuteria, Adv 3) Pradeep Kr. Jewsajka, Adv pehronns 4) Pooja Jewsajka, Adv

19-07-2017 - CP No. 34/2009 - CA - 608/2009-CA-89/2011-CA 01/2012-IA - 32/2017-IA 52/2017 - Babulal Data & Ors Vs. Raghuvar(India) Ltd. & Ors.

## ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of all the Respondents, except the Respondent No. 13 are present.

In the instant petition, the pleadings are complete. There are as many as 5 Company/Interlocutory applications are pending.

Let all the Company/Interlocutory applications be heard together along with the Company Petition on the next date.

Fixing 25-08-2017.

MANORAMA KUMARI MEMBER(J)

Sd/